



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 24.01.2024

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 25th January, 2024 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 296, 427, 762, 2424, 3115 of 2022 & 985, 1130, 2301, 2650, 2834, 2898, 2919, 3110, 3138, 3169, 3730, 3828, 3815, 3829, 4453, 4471, 4503, 4796, 4953, 5031, 5033, 5036, 5049, 5057, 5058, 5066, 5112, 5300, 5815, of 2023, 466 of 2024 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	ArijitMazumdar AnkurS.Kulkarni PranayGoel KalendraSingh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4 to R8 Pankaj Vevek-R13
		With		
2.	I.A. No. 378 of 2024 in Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.	RaunakDhillon AbhijeetDas NikitaShenoy Gauri Rasgotra	Sanjay Shorey Rakesh Tiwari Wamika Trehan Pankaj Vivek Rohit Sharma

By order of Hon'ble Chairperson
-Sd/-
Registrar